

JUSTICE (RETD.) R.M. LODHA COMMITTEE

(IN THE MATTER OF PACL LIMITED)

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN CHANDIGARH

Corrigendum No. 2 to the Tender Document For E-Auction-Sale of Properties in Chandigarh

(Tender Document No: JRMLC/CH/CHD_2)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Chandigarh dated March 24, 2026, issued by Justice (Retd.) R.M. Lodha Committee:

1. Clause 3.2: Schedule of Tender Process

As appearing in the Corrigendum No. 1		To be read as	
Activity	Last Date (in Calendar Days) *	Activity	Last Date (in Calendar Days) *
Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Tuesday, May 19, 2026 (till 16:00 hours Indian Standard Time)	Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Friday, June 19, 2026 (till 16:00 hours Indian Standard Time)
Intimation to Technically Qualified Bidders	Tuesday, June 2, 2026	Intimation to Technically Qualified Bidders	Friday, July 3, 2026
Commencement of live e-auction	Wednesday, June 3, 2026 (11:00 hours Indian Standard Time)	Commencement of live e-auction	Monday, July 6, 2026 (11:00 hours Indian Standard Time)
Completion of live e-auction (subject to Clause 2.11)	Wednesday, June 3, 2026	Completion of live e-auction (subject to Clause 2.11)	Monday, July 6, 2026
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation

As appearing in the Corrigendum No. 1		To be read as	
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.